

**CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD**

**OA/021/01236/2013
Date of Order : 11-03-2019**

Between :

1. K. Shilpa D/o K.Janardhan,
Age 21 years,
H.No.11-3-384/2/9, Srinivasa Nagar,
Parsigutta, Secunderabad – 500 061.
2. Sri T.B.Sankaralinga S/o Gadilingappa,
Age 28 years,
Havaligi Post, Vidapanakal Mandalam,
Ananthapur-515 870.
3. Panchagiri Raju S/o Srinivas,
Age 33 years,
H.No.7-95, Angadibazar,
Parkal Post,
Warangal District-506 164.
4. Thatipelli Mayuru D/o T.Komuraiah,
Age 27 years,
H.No.10-5-825/6/A/1, Indira Laxmi Nagar,
Thukaramgate, Addgutta,
Secunderabad – 500 017.
5. Cheraku Parashuram S/o Muthaiah,
Age 33 years,
H.No.4-1-797, Allamaiah Gutta (V),
Korutla Mandal,
Karimnagar-505 326.
6. Pujari Nallapa S/o Late P.Nallapa,
Age 28 years,
Second Ward Old SC-Colony,
Narpala (V)(P), Narpala (M),
Ananthapur – 515425.
7. Dalavai Sivaiah S/o D.Hanumanthu,
Age 28 years, Narpala, Ananthapur.
8. Sri Pappala Mahesh S/o Simhachalam,
Age 25 years, D.No.58-32-132,
Asavanipalem, NR-Durga Temple,
Kancharapalem Post,
Visakhapatnam-530 008.

9. Borru Srinivasa Rao S/o Borru Peraiah,
Age 33 years, Gullapalli Post,
Gerukupalli Mandal, Guntur-522 309.

10.T.Siva Prasad Reddy S/o Ramana Reddy,
Age 26 years, Ummareddi Palli,
Muddanur Mandal, Kadapa – 516380.

....Applicants

AND

Union of India rep by its

1. The Deputy Chief Personal Officer (Recruitment),
Railway Recruitment Cell,
South Central Railway, Rail Nilayam,
Secunderabad 500 071.

2. The Chief Personal Officer (Recruitment),
Railway Recruitment Cell,
South Central Railway, Rail Nilayam,
Secunderabad 500 071.

3. The Assistant Personal Officer (Recruitment)
(APO/RRC), Railway Recruitment Cell,
South Central Railway, Rail Nilayam,
Secunderabad 500 071.

4. The General Manager,
South Central Railway, Rail Nilayam,
Secunderabad 500 071.

5. The Secretary, Railway Board,
Ministry of Railways, New Delhi. ...Respondents

Counsel for the Applicant: Mr.H.Rajagopal Rao

Counsel for the Respondents : Mr.D.Madhava Reddy, SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Neither the applicant nor his counsel is present. Mr.D.Madhava Reddy, learned Standing Counsel for Respondents present.

2. Original Application is dismissed for non prosecution. There shall be no order as to costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(JUSTICE R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 13th March, 2019.
Dictated in Open Court.

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